## COURT - I

#### IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

### APPEAL NO. 84 OF 2018 & IA NO. 419 OF 2018

Dated: 13<sup>th</sup> December, 2018

#### Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of :

The Tata Power Company Limited (Distribution) Vs.			Appellant(s)
Maharashtra Electricity Regulatory Commission & Ors.			Respondent(s)
Counsel for the Appellant(s)	:	Mr. Abhishek Munot Mr. Malcolm Desai	
Counsel for the Respondent(s)	:	Mr. Varun Pathak for R-2	
		Mr. M.G.Ramachandran Mr. Anand K. Ganesan Mr. Ashwin Ramanathan for	R-3

# <u>ORDER</u>

List the matter for further hearing on 18.12.2018 at 2.30 pm

(S. D. Dubey) Technical Member (Justice Manjula Chellur) Chairperson

Js/kt